

**IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 548 OF 2024**

NEWS ITEM TITLED "IIT MADRAS STUDY REVEALS PRESENCE OF 'FOREVER  
CHEMICALS' IN CHENNAI LAKES, DRINKING WATER" APPEARING IN THE HINDU

DATED 07.04.2024

**MEMO OF PARTIES**

**(as per order dated 17.05.2024)**

**1. Central Pollution Control Board**

Through its Member Secretary

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email : [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)

....Respondent No. 1

**2. Tamil Nadu Pollution Control Board**

Through its Member Secretary

76, Mount Salai, Guindy, Chennai-600032

Email : [memsec@tnpcb.gov.in](mailto:memsec@tnpcb.gov.in)

....Respondent No. 2

**3. Collector/District Magistrate, Chennai**

Fourth Floor, M. Singaravelar Maaligai,

62, Rajaji Salai, Chennai Collectorate, Chennai – 600 001

Email : [collrchn@nic.in](mailto:collrchn@nic.in)

....Respondent No. 3